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Declaration of Assets and Liabilities

Year-2024-25

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50/EST  
date  
13/2/25

I, **Vikas Kumar** son/daughter/wife of Uma Kant Singh. aged-29 Years, belonging to Bihar

Legislative Assembly Secretariat service and presently working as **Assistant Section Officer** given

herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Smt. Puja Rani			
(i)	Cash	30,000/-	50,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BVM Branch Saving A/C 25,000/-	SBI, BVM Branch Saving A/C 25,000/-			
(iii)	Bonds, Debentures and Shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	64,000/- P/A	48,000/- P/A			
(v)	Motor Vehicles (details of make, etc.)	TVS Apache RTR160 No-BR01ET3186 Worth-90,000/-				
(vi)	Jewellery (give details of weight and value)	100g Gold	115g Gold 200g Silver	20g Gold		
(vii)	Other assets, such as values of claims / interests	1,60,000/- PPF				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B . Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Smt. Puja Rani	Aadya Kashyap		
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental Home Vill-+Post-Law, P.S.-Tikari, Gaya (Bihar-824236)				
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 09.02.2021
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal	Personal Loan 20,74,000/-
		Bank of India, R. Block	Gold Loan 4,38,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DSBPK5471H	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

**C Personal Detail**

GPF/CPF/PRAN No. :-

110104056419

Gender :-

M

(M/F)

Date of Birth :-

0 2 0 2 1 9 9 6

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

Gaya

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: .....

Vikas Kumar

Name of Employee: Vikas Kumar

Designation: Assistant Section Officer

Department: Bihar Vidhan Sabha Secretariat

Place: Patna

Date:

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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